

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

APPEAL NO. 199 OF 2015

Dated: 10th May, 2016

In the matter of :

**Maharashtra State Power Generating Co. Ltd. ...Appellant(s)
Versus
Maharashtra Electricity Regulatory Commission & Ors. ...Respondent(s)**

ORDER

The Court has not assembled. As agreed by the parties, list the matter on **13.07.2016.**

COURT MASTER